



High Court of Tripura
Agartala

Order No. 48

Dated, Agartala, the 8th January, 2014

Hon'ble the Chief Justice has been pleased to order that henceforth, the Registrar (Vigilance) will hold the Lawazima Court and in absence of the Registrar (Vigilance), the Registrar (Judicial) will hold the Lawazima Court. In absence of both the Registrar (Vigilance) and the Registrar (Judicial), the Deputy Registrar (Judicial) will hold the Lawazima Court of the Hon'ble High Court.

This order will come into force with immediate effect.

By Order,

Sd/-

(M. Chakrabarti)
Registrar General

Memo. No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 231-279

January 8, 2014

Copy to:

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Assistant Registrar(s), High Court of Tripura, Agartala;
14. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
15. The Librarian-cum-RO., High Court of Tripura, Agartala;
16. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
17. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
21. The Bench Sections, High Court of Tripura, Agartala; and
22. Order File.


08.01.14
Registrar General